

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/70/KOB/2024 in CP(IBC)/06/KOB/2022
SECTION	SEC 60(5) IBC R/W NCLT RULE 11
NAME OF PARTIES	REGIONAL PROVIDENT FUND COMMISSIONER V/S K EASWARA PILLAI (RP) IN THE MATTER OF MANGOMEADOWS AGRICULTURAL PLEASURE LAND PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	SAJEEV KUMAR K GOPAL & ASWATHY BABU.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**29 April 2024**

## O R D E R

**IA(IBC)/70/KOB/2024 in CP(IBC)/06/KOB/2022**

Learned Counsel, Mr. Sajeev Kumar K Gopal appears physically on behalf of the Applicant/Regional Provident Fund Commissioner. Learned Counsel, Mr. Dhananjaya Sud appears along with Learned RP, Mr. K Easwara Pillai through virtual mode and seeks further time to file reply affidavit. In terms of Order dated 15.04.2024, Respondent/RP was granted 7 days' time to file reply affidavit, however, the reply is not on record. Be that as it may, Respondent/RP is directed to file reply within a period of one week. Copy of the reply may also be served on the counsel appearing for the Applicant/Regional Provident Fund Commissioner. Applicant is at liberty to file rejoinder, if any, three weeks thereafter, after serving copy on the other side.

List this matter for further consideration on **10.06.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**